

# Faculty Development Workshop

on Innovative Methods in  
Legal Research and Teaching  
by the Eminent academicians of  
National and International repute

5<sup>th</sup> -16<sup>th</sup> July, 2021

## About the FDW

The task of a law teacher is to adopt the most effective and efficient teaching methods to achieve the desired educational objectives of each subject. This FDW aims to acquaint the participants with the innovative and contemporary methods in Legal Teaching. In addition to exposing the participants with contemporary teaching pedagogies, This FDW aims to acquaint them with scientific methods of inquiry into law to enhance their legal research skills.

With an objective to raise the standards of clinical legal education in India, the GD Goenka University, School of Law regularly hosts various competitions, training programmes and encourages law fraternity from various Law Schools and Universities from across India to learn the art and skills of legal research, and advocacy. School of Law, GDGU Gurugram is organising an Online Faculty Development Workshop (FDW) on "Innovative Methods in Legal Research and Teaching" from 5th July, 2021 to 16th July, 2021.

## Organizing Committee

### Chairman

**Prof. (Dr.) Tabrez Ahmad,**  
Vice Chancellor and Dean, School of Law  
GD Goenka University, Gurugram

### Convener

**Dr. Ishita Chatterjee**  
Associate Professor, School of Law  
GD Goenka University, Gurugram

### Co-Convenors

**Dr. Taniya Malik and**  
**Dr. Dakshita Sangwan**  
Assistant Professor, School of Law  
GD Goenka University, Gurugram

### Dr. Anindhya Tiwari

Associate Professor, School of Law  
GD Goenka University, Gurugram



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## **Conceptual Context of the FDW**

The conventional teaching methods in law deal with the exposition of theories, principles and their application. However, the conventional teaching methods are often criticized as being teacher-centric, while ignoring the student-centric aspects of teaching and learning. For effective teaching-learning process in law, it is essential to incorporate contemporary teaching techniques tailored to the need of each subject. The task of a law teacher is to adopt the most effective and efficient teaching methods to achieve the desired educational objectives of each subject. With this back ground, this FDW aims to acquaint the participants with the innovative and contemporary methods in Legal Teaching. In addition to exposing the participants with contemporary teaching pedagogies, the FDW also aims to acquaint them with scientific methods of inquiry into law to enhance their legal research skills.

This FDW will provide an opportunity to the participants to engage with the leading scholars and academicians in the field of law, including Professors and Professionals who will train them to enhance their research and teaching skills and also provide them with the exposure to innovative and contemporary legal research methods and teaching pedagogies.

## **Guidelines**

### **Eligibility to Attend**

Research Scholars, Academicians and Professionals from any field can attend. The FDW shall be conducted online from 4 pm. to 6 pm (on all week days except Sunday from 5th to 16th July) with half an hour interactive session at the end of the Session.

Note: All participants have to submit the workshop assignments on time. Participation Certificates will be given to only those participants who submit all assignments and have attended all sessions.

## Registration Procedure and Fees:

- Participants shall have to register for the FDW by filling the Google Form given below:  
**<https://forms.gle/iEJFEwFY99oZ3Ud17>**
- The Registration fees shall be Rs. 1000/- per participant.
- All the participant shall be issued a participation certificate upon the successful completion of the FDW.
- **Last Date of Registration: 3rd July 2021**

Payment of fees can be made by fund transfer/ deposit to the following account.

Name of Beneficiary : G.D. Goenka University  
Name of bank : HDFC BANK LTD.  
Address : site no. 2, OCF pocket, sector-c, Vasant kunj, New Delhi - 110070, India  
S.B A/C NO. : 02731450000270  
RTGS NO. / IFSC : HDFC0000273  
MICR CODE : 110240034  
E mail : [accountsgdgu@gdgoenka.ac.in](mailto:accountsgdgu@gdgoenka.ac.in) and Fax No: 0124-3315936

All communications and Queries can be directed to the following contact person

 **Dr. Taniya Malik | 98912 83564**

 **[fdp.sol@gdgu.org](mailto:fdp.sol@gdgu.org)**

# FDW Schedule

**WEEK I** 5- 10th July 2021 @ 4:00 - 6:00 pm

## Innovative Methods in Legal Research

Day 1 July 5, 2021	Researching the Subject: Empirical v Doctrinal Method (Identifying the subject for research and developing abstract and methodology for a research paper)
Day 2 July 6, 2021	Literature Review: Formulating the Basis for the Study (Developing Literature Review for the Research Paper)
Day 3 July 7, 2021	Developing Research Methodology for Legal Research
Day 4 July 8, 2021	Formulating and Testing the Hypothesis
Day 5 July 9, 2021	Legal Research Assignment I – Develop Literature Review and Statement of Problem for a Research Paper - Selected Submissions will be presented during the Session by participants.
Day 6 July 10, 2021	Legal Research Assignment II – Develop Research Methodology and formulate Research Hypothesis for a Research Paper - Selected Submissions will be presented during the Session by participants.

## FDW Schedule

**WEEK II** 12 - 16<sup>th</sup> July 2021 @ 4:00 - 6:00 pm

### Innovative Methods in Teaching

Day 1 July 12, 2021	Selecting Teaching as a Profession and the Required Basic Skills.
Day 2 July 13, 2021	Collection of Teaching Materials and Developing Teaching Pedagogy
Day 3 July 14, 2021	Bloom's Taxonomy and Fixing the Outcomes for Developing Teaching Pedagogy
Day 4 July 15, 2021	Evaluation Methods & Testing the Outcomes of the Courses.
Day 5 July 16, 2021	Teaching Assignment I – Prepare a detailed Course Plan of a subject of choice - Selected Submissions will be presented during the Session by the participants. <b>Valedictory Session</b>